Annexure – 7 Name of the corporate debtor: S.R.Industries Limited ; Date of commencement of CIRP:21.12.2021 (Order served to IRP dated 21.12.2021); List of creditors as on: 26.05.2022													
List of operational creditors (Government dues) (Amount in INR)													
S.No.	Details of Claimant		Details of claim received		Details of claim admitted			of	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicabl e		dues,th at may be set- off			
1	Custom Department O/o Commissioner of Customs House,Sahnewal,Ludhi ana-141120 email id- epcgldh@gmail.com	Central Government	25.02.2019	32,768,881	32,768,881	Custom Duty	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information documents provided by the Operational Creditor subject to the same being taillied with the books of Accounts of the Corporate Debtor.
	Income Tax Officer (TDS) Patiala Aayakar Bhawan, Leela Bhawan, Patiala(Punjab) patiala.ito.tds@incomet ax.gov.in	Central Government	25.05.2022	350,470	350,470	TDS liability	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information documents provided by the Operational Creditor subject to the same being taillied with the books of Accounts of the Corporate Debtor.
	TOTAL			33,119,351.00	33,119,351.00	-		-	-	•	-	-	